

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),**CHENNAI****O.A No. 123 of 2021**

Gouraram Rajashekar Reddy,
Nallakunta,
Hyderabad

...Applicant

Vs

The Chief Secretary,
The State of Telangana,
Telangana Secretariat, BRK Bhavan,
Tank Bund, BasheerBagh,
Hyderabad,
Telangana - 500022
and 11 others

...Respondents

**Detailed Report filed by the 9th respondent on Behalf of Respondents
2 to 4 and 6,7,8 and 10**

As per the directions of Hon'ble National Green tribunal, Southern Zone, Chennai, regarding Original Application No.123 of 2021 (SZ), (through Video Conference) dated: 06.04.2022, it is humbly submitted that the Gajwel Ring Road formed at one end of tank without affecting inflow into the tank and storage capacity of tank is also restored by deepening the existing tank.

1. It is respectfully submitted that the work has been executed as per NOC issued by the Irrigation and CAD Department duly following the condition at No.4 says that "It should not affect the storage capacity of tank at FTL as well as at maximum water level" and it was also suggested to lay the road by raising the Pillars more than maximum water level and/or by Providing necessary Cross masonry (CM) and Cross Drainage (CD) structures so that the FTL, MWL & Capacities does not change". Accordingly, 2 No's of Cross drainage works have already been constructed.
2. The "BarriCheruvu" is located in Gajwel-Pragnapur Municipal limits and for the last ten years, it is in dry condition. Recently, it is filled with Kaleshwaram water. At the time of Joint Committee visit to the site, the water level, was almost at FTL level and as such, it infers that the inflow capacity of the tank is not affected. The loss of capacity due to the construction of embankment is about **0.60Mcft** out of the total capacity of **12.0Mcft** at FTL i.e.around 5% of the damages which is meager. However, the capacity of tank was already restored to original capacity by deepening the tank. Further, the department is ready to take up extra Remedial measure by raising the weir level further to 10cm as suggested by the Joint Committee which shall ensure the total capacity of the tank.

[Signature]
Superintending Engineer
CIRCLE SANGAREDDY

The details of BarriCheruvu as reported by District Collector, Siddipet and Superintending Engineer, Irrigation & CAD, Gajwel as follows

Sl. No.	Issue raised	Response
1	Nature of the lake	It is Minor Irrigation Tank
2	Extent of the lake	Ac.45.17Gts
3	Whether it is a notified Lake	Yes, notified in the year 1950
4	Whether the FTL has been fixed for this Lake	FTL fixed in the year 2018
5	Encroachment into the FTL	Road formed at one end of Tank and it is minimal
6	Action taken by Lake Protection Committee	Remedial measure for restoring original capacity of 12Mcft will be taken up by raising the weir level 10cm.
7	Assessing environmental compensation for the encroachment made in the water body	There is no environmental damages identified.

3. Further the department is taken up all necessary precautionary measures during the execution of work. However If the Hon'ble National Green Tribunal suggest any further needful steps for protection of Barricheruvu the department is ready to take up.
4. In the circumstances cited above, as the entire Ring Road work has been taken up except for a length of 0.35 Km and at Minor Irrigation tank location. The Road is constructed to avoid traffic congestion and providing better infrastructure facilities in Gajwel-Pragnapur Municipality & keeping in view of its proximity to Greater Hyderabad Municipal Corporation limits as well as with the good faith that there is no damage to the environment and proper remedial measures are suggested by raising 10cm surplus weir. It is humbly requested to arrange to pass necessary orders as deemed fit in the matter so as to enable to put the entire Ring road to its optimum utility for the benefit of common public for which it is intended to.

Hence, this Hon'ble court may kindly consider the above submissions and dispose the application as the Hon'ble Tribunal may be pleased to pass such orders and thus render justice.


Superintending Engineer (R&B),

CIRCLE SANGAREDDY

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Mrs. H.Yasmeen Ali,
Counsel for the State of Telangana